

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 59 of 2015

Dated:-15th July, 2015

In the matter of

IL & FS Tamilnadu Power Co. Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **03.08.2015.**

COURT MASTER